

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Appointment of Junior Legal Assistant under Hon'ble Prime Minister's Special Package in the Department of Law, Justice and Parliamentary Affairs.

Reference:- J&K Service Selection Board No. SSB/ Secy/ Sel/ 102/ 2019/ 3143-49 dated 16-05-2019.

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Government Order No: **2270** -JK(LD) of 2020.
Dated : 23 - 06 - 2020.
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Sanction is hereby accorded to the,-

- (i) revalidation of the selection list issued by the Jammu and Kashmir Service Selection Board vide letter No. SSB/Secy/Sel/102/2019/3143-49 dated 16-05-2019 for the post of Junior Legal Assistant (Supernumerary) under Hon'ble Prime Minister's Package for return and rehabilitation of Kashmiri 'Migrants by six months beyond the date of expiry i.e. 15-05-2020; and
- (ii) temporary appointment of the following candidates as Junior Legal Assistants under Hon'ble Prime Minister's Special Package, against the posts under the direct recruitment quota carrying the Pay Level-6B (35600-112800) with immediate effect:-

S. No.	Name of the candidates S/Shri.	Parentage	Address	Category	Merit position
1.	Riya Pran Koul	D/O Pran Nath Koul	H. No. 30, Lane No. 1, Pran Nath Koul, Vivek Vihar Paloura, Jammu	OM	58.43
2.	Anil Safaya	Raj Nath Safaya	Ward No. 59, Paloura, House Khajuria Mohalla, Jesus Care School, Jammu	OM	50.91
3.	Nitish Bhan	Narinder Kumar Bhan	49 Lane No. 2/6, enclave B, Roop Nagar opp. Heuristic Public School, Jammu	OM	47.18
4.	Mrinal Koul	Sri Satish Koul	Flat No. 6, Block No. 72, Lane No. 16, Jagti Township, Nagrota, Jammu	OM	44.18
5.	Raksha	D/O Predman Krishan	H.No. 43 Sec./1A Ext., Channi	OM	39.43

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6.	Sumit Koul	Omkar Nath Koul	Himmat, Jammu H. No. 16/3, Main Road Paloura, Baba SidhGouria Lane near Ayurvedic Dispensary, Jammu	OM	36.66
7.	Mehraj Gul	Gh. Hassan Dar	148, Anand Nagar, Surya Vihar, Bohri Jammu	OM	36.46
8.	Rakesh Kumar Dhar	Vijay Kumar Dhar	Flat No. 11, Lane No. 20, Block No. 117, Jagti Colony, Nagrota, Jammu	OM	35.42
9.	Shahid Maqbool Ganie	Mohammad Maqbool Ganie	PDD Colony, Baghwati Nagar, Canal Power House, Jammu	OM	32.26
10.	Eshant Raina	Piaray Lal Raina	J-7, Buta Nagar Paloura, TRT Migrant Quarters, Muthi Jammu	OM	29.48
11.	Rohith Khair	Chand Ji Khair	10, Nagrota, TRT Jammu	OM	28.89
12.	Yaseer Ahmad	Ab. Rashid Khan	Room No. 205, Rajbagh Srinagar, Hotel Mehboob UI Alam, Rajbagh	ST	13.85

The appointment shall be subject to the following conditions:-

- (i) the appointees shall report in the Department of Law, Justice and Parliamentary Affairs, within a period of 21 days alongwith all original documents/testimonials. In case any appointee does not join within the said period, his/her appointment shall be deemed to have been cancelled without any further notice and if the appointee migrates from Kashmir Valley again at any time during his/her service tenure, for any reasons whatsoever, his/her appointment/service shall stand terminated without any notice by itself by the action of his/her migration;
- (ii) each appointee, except those who are already in service, shall give an undertaking in the shape of an affidavit to the effect:-
- (a) in case adverse report about his/her character and antecedents is received from the Additional Director General of Police, Criminal Investigation Department to whom a reference shall be made by the Department of Law, Justice and Parliamentary Affairs, the candidate shall have no claim for the appointments as Junior Legal Assistants and his/her

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appointment as such shall be deemed cancelled ab-
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- (b) if on verification of the qualification certificate/
reserved category certificate/experience certificate
(wherever applicable) is found forged, false or fake
by the concerned issuing authorities, the appointee
shall have no claim for his/her appointment.
- (iii) salary of the appointees shall not be drawn and disbursed
to them unless and until the satisfactory report/
genuineness of the certificates in respect of (ii) (a) and (b)
above is received;
- (iv) the appointee shall execute an agreement in the form
prescribed under Jammu and Kashmir, Kashmiri Migrants
(Special Drive) Recruitment Rules, 2009 issued
notification SRO 412 of 2019 dated 20-12-2009;
- (v) the appointees shall be governed in terms of the Jammu
and Kashmir Probationer (Condition of Service, Pay and
Allowances) and Fixation of Tenure Rules, 2020 notified
vide S.O No. 192 of 2020 dated 17-06-2020;
- (vi) the inter-se seniority of the appointees shall be as per the
merit as it exist in the select list; and
- (vii) the appointments shall be subject to outcome of the writ
petition, if any pending on the subject.

By Order of Lieutenant Governor.

Sd/-

(Achal Sethi)

Secretary to Government.

NO: LD (Estt) 2019/34.

Dated: 23 - 06 - 2020.

Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan, Jammu.
2. Secretary to Government, General Administration Department.
3. Secretary to Government, Department of Disaster Management, Relief, Rehabilitation and Reconstruction.
4. Director Litigation, Kashmir.
5. Director Finance, Department of Law, Justice and Parliamentary Affairs for information.
6. Director Information, J&K Jammu. He is requested kindly to get this order published in two leading news papers (one English and one Urdu) at Srinagar and Jammu respectively.
7. Secretary, J&K Service Selection Board, Jammu for information.
8. Incharge Website, Department of Law, Justice and Parliamentary Affairs for information and necessary action.
9. Private Secretary to the Chief Secretary for information of the Chief Secretary.
10. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
11. Concerned selected candidate for compliance.
12. Government Order file.
13. Concerned file.

(Ashish Gupta)
Deputy Legal Remembrancer.

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23.06.20
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